



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

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(DES - II SECTION)

#### MINUTES OF THE NORMS COMMITTEE- II

**MEETING No.** NC/2/MEET/Feb/202425/19

**DATED:** 19/02/2025

#### Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Feb/202425/19 dated 19/02/2025 of Norms Committee - II for the year 2024-25 was held on 19/02/2025 under the Chairmanship of HARDEEP SINGH, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

| Sl.No. | Name and Designation of Representatives | Department                 |
|--------|-----------------------------------------|----------------------------|
| 1      | SHRI S.K. BHATNAGAR, CONSULTANT (SKB)   | TECHNICAL CONSULTANT, DGFT |
| 2      | SHRI V.C. AGARWAL, CONSULTANT (TEC-3)   | TECHNICAL CONSULTANT, DGFT |

|                |                                       |                            |
|----------------|---------------------------------------|----------------------------|
| 3              | SHRI SHAISH KUMAR, CONSULTANT (TEC-1) | TECHNICAL CONSULTANT, DGFT |
| 4              | SHRI S. K. JAIN, CONSULTANT           | DPIIT                      |
| IN ATTENDANCE: |                                       |                            |
| 1              | SHRI SANJAY KUMAR , Dy. DGFT          | DGFT                       |

**Case Details and Decision(s):**

|                                       |                                             |
|---------------------------------------|---------------------------------------------|
| Case No.                              | 1 / NC/2/MEET/Feb/202425/19                 |
| Case Status                           | Case Deferred                               |
| Party Name                            | SPECTRUM TOOL ENGINEERS PRIVATE LIMITED     |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004284AM25                  |
| RA File Number                        | NA                                          |
| Licence No and Date                   | NA                                          |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 2 / NC/2/MEET/Feb/202425/19                 |
| Case Status                           | Case Deferred                               |
| Party Name                            | BALASORE ALLOYS LIMITED                     |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004674AM25                  |
| RA File Number                        | NA                                          |
| Licence No and Date                   | NA                                          |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|-----------------------------------------------|
| Case No.                              | 3 / NC/2/MEET/Feb/202425/19                   |
| Case Status                           | Case Deferred                                 |
| Party Name                            | KRISHNA DEFENCE AND ALLIED INDUSTRIES LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025   |
| HQ File Number                        | HQRNORM APPLY 00005548AM25                    |
| RA File Number                        | NA                                            |
| Licence No and Date                   | NA                                            |
| Norms Committee Decision:             |                                               |
| Case deferred for the comments of TE. |                                               |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 4 / NC/2/MEET/Feb/202425/19                 |
| Case Status                           | Case Deferred                               |
| Party Name                            | STERLITE POWER TRANSMISSION LIMITED         |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM REVIW00004736AM25                   |
| RA File Number                        | 039504001005 AM19                           |
| Licence No and Date                   | 0310827663/13/03/2019                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 5 / NC/2/MEET/Feb/202425/19                 |
| Case Status                           | Case Deferred                               |
| Party Name                            | STERLITE POWER TRANSMISSION LIMITED         |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM REVIW00004735AM25                   |
| RA File Number                        | 039504001250 AM19                           |
| Licence No and Date                   | 0310828254/10/04/2019                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                  | 6 / NC/2/MEET/Feb/202425/19                 |
| Case Status               | Case Deferred                               |
| Party Name                | STERLITE POWER TRANSMISSION LIMITED         |
| Meeting Number and Date   | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number            | HQRNORM REVIW00004734AM25                   |
| RA File Number            | 039504000047 AM20                           |
| Licence No and Date       | 0310830803/05/08/2019                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE.

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 7 / NC/2/MEET/Feb/202425/19                 |
| Case Status                           | Case Deferred                               |
| Party Name                            | STERLITE POWER TRANSMISSION LIMITED         |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM REVIW00004732AM25                   |
| RA File Number                        | 039504000741 AM20                           |
| Licence No and Date                   | 0310832533/31/10/2019                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 8 / NC/2/MEET/Feb/202425/19                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | CYPRESS INDUSTRIES INDIA PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | HQRNORM REVIW00004333AM25                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 082404000131 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 0810148328/14/08/2020                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Basis/justification for the quantity of import item at <u>S.No.</u> 5 namely, Potting compound and wastage claimed on this item.</p> <p>II. Assembly drawings/diagrams of the resultant product showing placement and exact use of import items at <u>SI.No.</u> 3(Ceramic Tube Big) and <u>SI.No.</u> 6 (Ceramic Tube small).</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 9 / NC/2/MEET/Feb/202425/19                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | STERLITE POWER TRANSMISSION LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 018105000855AM21                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 039504000506 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0310839528/12/11/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/3/2019-TSW dated 20.01.2025, as under:</p> <p style="text-align: center;"><b>Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                             | 10 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                           | ICON POWER SOLUTIONS PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00004346AM25                  |
| RA File Number                                                                                                                                                                                                                                                                       | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                  | 0510415915/18/11/2020                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Application on ANF 4A.<br/>II. Minutes of earlier decision of NC.</p> |                                             |

The case stands deferred.

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 11 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | ENEROIL OFFSHORE DRILLING LIMITED           |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM REVIW00002959AM25                   |
| RA File Number                        | 05AA04028268 AM21                           |
| Licence No and Date                   | 0511001089/03/02/2021                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 12 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | SHIVALIK BIMETAL CONTROLS LTD               |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00089841AM21                  |
| RA File Number                        | 05AA04032789 AM21                           |
| Licence No and Date                   | 0511001370/23/02/2021                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 13 / NC/2/MEET/Feb/202425/19                |
| Case Status             | Case Deferred                               |
| Party Name              | KSP INC                                     |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM REVIW00003729AM25                   |

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| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 05AA04036299 AM21     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0511001563/05/03/2021 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Submit a three-dimensional coloured drawing of the export product with orthographic projection (front, side and top view).</p> <p>II. Process flow chart with stage-wise wastage at each operation.</p> <p>III. What is the meaning of 140 cmx5cm when the sheet thickness of imported coil is 0.5 mm x 9.0 mm</p> <p>IV. When the coil width is 9 mm and thickness is 0.5 mm, how the product could be 14cm x 5cm x 5000mm. explain the stepwise manufacturing process in detail.</p> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 14 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | MICAPLY                                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM REVIW00003707AM25                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 56AA04002898 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 5611000223/30/03/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Reason / justification for review of norms.</p> <p>II. A copy of norms fixed by the Norms Committee for this A.A., if any.</p> <p>III. Information in respect of SI. No. 3, 4, 5 &amp; 11 of Standard Deficiency Format, export product wise.</p> <p>IV. Justification and basis for the quantity of import item for the manufacturing of export product.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 15 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00169783AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 34AA04006658 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 3411001001/24/08/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47014/9/2023-TSW dated 23.12.2024, as under:</p> <p>I. Quantity of import item at <b>SNo.1</b> (i.e. Aluminium Ingots) may be allowed as <b>5.68 MT as 1.02 Kgs/Kg</b> content in the export item.</p> <p>II. Quantity of import item at <b>SI.No.2</b> (i.e. High Carbon Steel Wire/Rod) may be allowed as <b>3.63 MT as 1.01 Kgs/Kg</b> content in the export item.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                                                                                                                                                                                                                         | 16 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                      | Case Approved                               |
| Party Name                                                                                                                                                                                                                       | STERLITE POWER TRANSMISSION LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                          | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                   | HQRNORM APPLY 00205705AM22                  |
| RA File Number                                                                                                                                                                                                                   | 03AA04073039 AM22                           |
| Licence No and Date                                                                                                                                                                                                              | 0311007561/07/10/2021                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/388/2018-TSW dated 27.12.2024, as under:</p> |                                             |

**Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.**

RA concerned may take suitable consequential action accordingly.

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| Case No.                | 17 / NC/2/MEET/Feb/202425/19                |
| Case Status             | Case Approved                               |
| Party Name              | R R KABEL LIMITED                           |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00253992AM22                  |
| RA File Number          | 03AA040118220 AM22                          |
| Licence No and Date     | 0311008583/16/11/2021                       |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/144/2022-TSW dated 03.02.2025, as under:

**Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.**

RA concerned may take suitable consequential action accordingly.

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| Case No.                | 18 / NC/2/MEET/Feb/202425/19                |
| Case Status             | Case Deferred                               |
| Party Name              | OSWAL CABLES PVT LTD                        |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00281742AM22                  |
| RA File Number          | 13AX04000007 AM22                           |
| Licence No and Date     | 1311000812/10/12/2021                       |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

I. Quantity of export items at SNo.1, 2 & 3 in meters also in addition to their weights.

The case stands deferred.

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 19 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | SHERA METAL PRIVATE LIMITED                 |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00289421AM22                  |
| RA File Number                        | 13AX04000012 AM22                           |
| Licence No and Date                   | 1311000840/17/12/2021                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 20 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | ZERO1 TEKTRONICS LLP                        |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00307301AM22                  |
| RA File Number                        | 52AX04000024 AM22                           |
| Licence No and Date                   | 5211001807/04/01/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 21 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | R R KABEL LIMITED                           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00000725AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 03AX04000621 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0311014660/12/05/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>I. List of export items) with size of conductors in cables along with quantities of cables in Kms, conductor size wise.</li> <li>II. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.</li> <li>III. Net weight per KM of each Cable.</li> <li>IV. Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product.</li> <li>V. Total requirement of each raw material, export product wise, in a tabular form.</li> </ol> <p style="text-align: center;">The case stands deferred.</p> |                                             |

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| Case No.                                                                      | 22 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                   | Case Deferred                               |
| Party Name                                                                    | JAYESH INDUSTRIES LIMITED                   |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                | HQRNORM REVIW00004485AM25                   |
| RA File Number                                                                | 03AX04001436 AM23                           |
| Licence No and Date                                                           | 0311015674/20/06/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 23 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | WELSPUN CORP LIMITED                        |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00003176AM23                  |
| RA File Number                        | 34AX04000584 AM23                           |
| Licence No and Date                   | 3411002793/16/09/2022                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 24 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00003534AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 342404000397 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 3411002865/04/10/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>I. Calculation for quantities of import items at <u>Sl.No.1</u> to 3 supported by size of aluminium tube and aluminium clad steel wire.</li> <li>II. Although the firm has stated that they have not used any domestic inputs for manufacturing of OPGW, however as per cross - sectional diagram of export item (OPGW Cable) , it contains jelly, thermal barrier tube, FRP tubes etc., the same may, therefore, be clarified and their weights in the export item may be included for the purpose of material balancing.</li> </ol> <p>The case stands deferred.</p> |                                             |

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|----------|------------------------------|
| Case No. | 25 / NC/2/MEET/Feb/202425/19 |
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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                              | PARAS LAMINATES PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00003682AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                          | 05AX04001918 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0511015290/13/10/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Weight of import item glass woven fabric<br/> II. % solid content of epoxy resin<br/> III. Details of indigenous input with qty<br/> IV. Material balance between import and export in weight terms</p> <p>The case stands deferred.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                             |        |        |
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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 26 / NC/2/MEET/Feb/202425/19                |        |        |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Approved                               |        |        |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NAVGRAH FASTNERS PRIVATE LIMITED            |        |        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |        |        |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00003052AM25                  |        |        |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NA                                          |        |        |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 5211003497/21/10/2022                       |        |        |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms <b>in this specific license only</b>, on the basis of earlier norms fixed in similar cases as per comments of (Tec-3) dated 18.02.2025, as under:</p> <p>General norms for washers were fixed on the basis of different ID/OD ratio and the same may be applicable in this case also, as mentioned below:</p> <table border="1"> <tr> <td>Export</td><td>Import</td></tr> </table> |                                             | Export | Import |
| Export                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Import                                      |        |        |

|                                                                                          |                                                                                         |
|------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------|
| Circular washers made of Stainless Steel of different grades with following ID/ OD ratio | Stainless Steel Coils/ Plates/ Sheets/ Sheet cuttings/ Strips of both prime and seconds |
|------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------|

|               |       |
|---------------|-------|
| Up to 0.30 mm | 1.35% |
|---------------|-------|

|                               |       |
|-------------------------------|-------|
| Up to 0.30 mm & Up to 0.50 mm | 1.45% |
|-------------------------------|-------|

|                               |       |
|-------------------------------|-------|
| Up to 0.50 mm & Up to 0.70 mm | 1.70% |
|-------------------------------|-------|

|               |       |
|---------------|-------|
| Up to 0.70 mm | 1.85% |
|---------------|-------|

**Note:**

Import entitlement as per these norms should not exceed quantity allowed in A.A.

Grade and thickness of import item will be same as used in export product.

RA concerned may take suitable consequential action accordingly.

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|-------------------------|------------------------------------------------|
| Case No.                | 27 / NC/2/MEET/Feb/202425/19                   |
| Case Status             | Case Approved                                  |
| Party Name              | TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025    |
| HQ File Number          | HQRNORM APPLY 00001238AM24                     |
| RA File Number          | NA                                             |
| Licence No and Date     | 0711005717/17/11/2022                          |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/31/2023-TSW dated 24.08.2023, as under:

- I. Quantity of import items at **S No. 1, 2, 4 to 11, 13 to 39, 42 to 45, 47 to 50 & 52 to 122** may be allowed on net to net basis with accountability clause.
- II. Quantity of import items at **SI.No. 3** may be allowed as **1.02 Mtr/ Mtr** content in the export item.
- III. Quantity of import items at **SI. No. 40, 41 & 51** may be allowed as **1.01 Mtr / Mtr** content in the export item as claimed by the firm.

IV. Quantity of import item at **Sl.No. 12** may be allowed as applied for on net to net basis

V. Quantity of import item at **Sl. No.46** may be allowed as **1.005 Mtr / Mtr** content in the export item as claimed by the firm.

RA concerned may take suitable consequential action accordingly.

|                                       |                                             |
|---------------------------------------|---------------------------------------------|
| Case No.                              | 28 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | STERLITE POWER TRANSMISSION LIMITED         |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00006010AM23                  |
| RA File Number                        | 03AX04005210 AM23                           |
| Licence No and Date                   | 0311020770/01/02/2023                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 29 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | WAAREE ENERGIES LIMITED                     |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00007335AM23                  |
| RA File Number                        | 52AX04001824 AM23                           |
| Licence No and Date                   | 5211004529/31/03/2023                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|-------------|------------------------------|
| Case No.    | 30 / NC/2/MEET/Feb/202425/19 |
| Case Status | Case Deferred                |

|                                       |                                             |
|---------------------------------------|---------------------------------------------|
| Party Name                            | WAAREE ENERGIES LIMITED                     |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00000784AM24                  |
| RA File Number                        | 52AX04000033 AM24                           |
| Licence No and Date                   | 5211004760/12/05/2023                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 31 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | ZOBELE INDIA PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00000878AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 03AX04000389 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 0311023626/16/05/2023                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                             |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/164/2020-TSW dated 24.01. 2025, as under:</p> <p>I. Export item to contain <b>322250 Kgs. &amp; 16030 Kgs.</b> of import items at <b>S No 13 &amp; 14</b> respectively.</p> <p>II. Import items at <b><u>SI.No. 1 to 6 &amp; 8 to 12</u></b> may be allowed on net to net basis with accountability clause in export item.</p> <p>III. Import item at <b><u>SI.No. 7</u></b> may be allowed as per packing policy.</p> <p>IV. Import items at <b>SI.No.13 &amp; 14</b> may be allowed as <b>1.02 Kgs. /Kg.</b> content in the export item as claimed by the firm.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

|             |                                            |
|-------------|--------------------------------------------|
| Case No.    | 32 / NC/2/MEET/Feb/202425/19               |
| Case Status | Case Approved                              |
| Party Name  | INTEGRATED BATTERIES INDIA PRIVATE LIMITED |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00001607AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 05AX04000742 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0511019347/14/06/2023                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 18.02.2025, as under:</p> <p style="text-align: center;"><b>Import:</b> 1 to 4- POLY SILICON SOLAR CELLS -157x157 mm, <b>Net to net as per GN4.</b></p> <p style="text-align: center;"><b>Note:</b> Specification of cells to be imported will be same as used in Export Product.</p> <p style="text-align: center;">RA concerned may take suitable consequential action accordingly.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                             |
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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 33 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | SUYASH METAL PRESSINGS PVT LTD              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00004412AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 31AX04000091 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 3111002466/13/07/2023                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</p> <p>II. Weight of each Export Product.</p> <p>III. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</p> <p>IV. Starting from the specification of the export product, basic calculation as to how of raw material</p> |                                             |

proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 34 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | ZOBELE INDIA PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00004419AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 03AX04001682 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0311025384/14/07/2023                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/164/2020-TSW dated 24.01.2025, as under:</p> <p>I. Export item to contain <b>387936 Kgs. &amp; 7036.2 Kgs.</b> of import items at <b>S No 13 &amp; 14</b> respectively.</p> <p>II. Import items at <b>SI.No. 1 to 4 &amp; 6 to 12</b> may be allowed on net to net basis with accountability clause in export item.</p> <p>III. Import item at <b>SI.No. 5</b> may be allowed as per packing policy.</p> <p>IV. Import items at <b>SI.No.13 &amp; 14</b> may be allowed as <b>1.03 Kgs. /Kg.</b> content in export item as claimed by the firm.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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|-------------------------|---------------------------------------------------|
| Case No.                | 35 / NC/2/MEET/Feb/202425/19                      |
| Case Status             | Case Deferred                                     |
| Party Name              | PROFFER INFORMATION SYSTEMS INDIA PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025       |
| HQ File Number          | HQRNORM APPLY 00004899AM24                        |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                       |
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| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 05AX04001277 AM24     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0511020274/07/08/2023 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</p> <p>II. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</p> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                       | 36 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                    | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                     | UNI WORTH ENTERPRISES LLP                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                        | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00004968AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                 | 08AX04000892 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                            | 0811009067/10/08/2023                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-3) dated 18.02.2025, as under:</p> <p><b>Import 1.</b> Net content in Export Product + 5% wastage</p> <p><b>Import 2.</b> Net content in Export Product + 3% wastage</p> <p><b>Import 3.</b> Net content in Export Product + 5% wastage</p> |                                             |

**Import 4.** As applied. Value to be restricted to **7% of fob value.**

**Note:**

- I. Thickness of items 1 - 3 will be same as used in Export Product.
- II. Type of adhesive to be imported will be same as used in Export Product.

RA concerned may take suitable consequential action accordingly.

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|-------------------------|---------------------------------------------|
| Case No.                | 37 / NC/2/MEET/Feb/202425/19                |
| Case Status             | Case Deferred                               |
| Party Name              | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00005004AM24                  |
| RA File Number          | 34AX04000742 AM23                           |
| Licence No and Date     | 3411004015/11/08/2023                       |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

- I. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
- II. Weight of each Export Product.
- III. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
- IV. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
- V. Length of export item in addition to its weight.

The case stands deferred.

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 38 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | NUEVOSOL MANUFACTURING PRIVATE LIMITED      |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00006573AM24                  |
| RA File Number                        | 09AX04000664 AM24                           |
| Licence No and Date                   | 0911006129/01/11/2023                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 39 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | JAIN GREEN TECHNOLOGIES PRIVATE LIMITED     |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00006648AM24                  |
| RA File Number                        | 04AX04000597 AM24                           |
| Licence No and Date                   | 0411006271/06/11/2023                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 40 / NC/2/MEET/Feb/202425/19                |
| Case Status               | Case Deferred                               |
| Party Name                | ENRX PRIVATE LIMITED                        |
| Meeting Number and Date   | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number            | HQRNORM APPLY 00007323AM24                  |
| RA File Number            | 07AX04001461 AM24                           |
| Licence No and Date       | 0711009925/11/12/2023                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE.

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|---------------|-----------------------------------|-------------------------------------|
| Case No.                                                                                                                                                                             | 41 / NC/2/MEET/Feb/202425/19                |               |                                   |                                     |
| Case Status                                                                                                                                                                          | Case Approved                               |               |                                   |                                     |
| Party Name                                                                                                                                                                           | STAR EXPORTS                                |               |                                   |                                     |
| Meeting Number and Date                                                                                                                                                              | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |               |                                   |                                     |
| HQ File Number                                                                                                                                                                       | HQRNORM REVIW00005724AM25                   |               |                                   |                                     |
| RA File Number                                                                                                                                                                       | 03AX04004443 AM24                           |               |                                   |                                     |
| Licence No and Date                                                                                                                                                                  | 0311029767/29/12/2023                       |               |                                   |                                     |
| Norms Committee Decision:                                                                                                                                                            |                                             |               |                                   |                                     |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB) dated 19.02.2025, as under:                               |                                             |               |                                   |                                     |
| The following imported non-heat-treated billets of cross-section and length will be heat-treated for homogenized internal structure of the same cross-section and length for export: |                                             |               |                                   |                                     |
| SL NO                                                                                                                                                                                | ITEM EXPORT                                 | OF QUANTITY   | ITEM IMPORT                       | OF WASTAGE & QUANTITY TO BE ALLOWED |
| 1                                                                                                                                                                                    | HOMOGENIZED ALUMINIUM ALLOY BILLETS         | 100000.00 KGS | UNTREATED ALUMINIUM ALLOY BILLETS | NIL & AS APPLIED                    |
| RA concerned may take suitable consequential action accordingly.                                                                                                                     |                                             |               |                                   |                                     |

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|-------------------------|----------------------------------------------|
| Case No.                | 42 / NC/2/MEET/Feb/202425/19                 |
| Case Status             | Case Deferred                                |
| Party Name              | CRYSTAL INDUSTRIAL SYNDICATE PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025  |
| HQ File Number          | HQRNORM APPLY 00007713AM24                   |

|                                       |                       |
|---------------------------------------|-----------------------|
| RA File Number                        | 03AX04004286 AM24     |
| Licence No and Date                   | 0311029860/03/01/2024 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 43 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NSI (INDIA) LIMITED                         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00007763AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 02AX04000575 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0211005689/04/01/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>I. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>II. Weight of each Export Product.</li> <li>III. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>IV. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> </ol> <p>The case stands deferred.</p> |                                             |

|             |                              |
|-------------|------------------------------|
| Case No.    | 44 / NC/2/MEET/Feb/202425/19 |
| Case Status | Case Deferred                |

|                                       |                                             |
|---------------------------------------|---------------------------------------------|
| Party Name                            | NAVGRAH FASTNERS PRIVATE LIMITED            |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00007854AM24                  |
| RA File Number                        | 52AX04000285 AM24                           |
| Licence No and Date                   | 5211007005/10/01/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 45 / NC/2/MEET/Feb/202425/19                |
| Case Status             | Case Approved                               |
| Party Name              | STAR EXPORTS                                |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM REVIW00005527AM25                   |
| RA File Number          | 03AX04004661 AM24                           |
| Licence No and Date     | 0311030176/15/01/2024                       |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB) dated 19.02.2025, as under:

The following imported non-heat-treated billets of cross-section and length will be heat-treated for homogenized internal structure of the same cross-section and length for export:

| SL No | ITEM OF EXPORT                      | QUANTITY      | ITEM OF IMPORT                    | WASTAGE & QUANTITY TO BE ALLOWED |
|-------|-------------------------------------|---------------|-----------------------------------|----------------------------------|
| 1     | HOMOGENIZED ALUMINIUM ALLOY BILLETS | 200000.00 KGS | UNTREATED ALUMINIUM ALLOY BILLETS | NIL & AS APPLIED                 |

RA concerned may take suitable consequential action accordingly.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 46 / NC/2/MEET/Feb/202425/19                |
| Case Status             | Case Approved                               |
| Party Name              | STAR EXPORTS                                |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM REVIW00005528AM25                   |
| RA File Number          | 03AX04004663 AM24                           |
| Licence No and Date     | 0311030177/15/01/2024                       |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB) dated 19.02.2025, as under:

The following imported non-heat-treated billets of cross-section and length will be heat-treated for homogenized internal structure of the same cross-section and length for export:

| SL No | ITEM OF EXPORT                      | QUANTITY      | ITEM OF IMPORT                    | WASTAGE & QUANTITY TO BE ALLOWED |
|-------|-------------------------------------|---------------|-----------------------------------|----------------------------------|
| 1     | HOMOGENIZED ALUMINIUM ALLOY BILLETS | 200000.00 KGS | UNTREATED ALUMINIUM ALLOY BILLETS | NIL & AS APPLIED                 |

RA concerned may take suitable consequential action accordingly.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 47 / NC/2/MEET/Feb/202425/19                |
| Case Status             | Case Approved                               |
| Party Name              | STAR EXPORTS                                |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM REVIW00005530AM25                   |
| RA File Number          | 03AX04004706 AM24                           |
| Licence No and Date     | 0311030214/16/01/2024                       |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB) dated 19.02.2025, as under:

The following imported non-heat-treated billets of cross-section and length will be heat-treated for homogenized internal structure of the same cross-section and length for export:

| SL No | ITEM OF EXPORT                      | QUANTITY      | ITEM OF IMPORT                    | WASTAGE & QUANTITY TO BE ALLOWED |
|-------|-------------------------------------|---------------|-----------------------------------|----------------------------------|
| 1     | HOMOGENIZED ALUMINIUM ALLOY BILLETS | 200000.00 KGS | UNTREATED ALUMINIUM ALLOY BILLETS | NIL & AS APPLIED                 |

RA concerned may take suitable consequential action accordingly.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 48 / NC/2/MEET/Feb/202425/19                |
| Case Status             | Case Approved                               |
| Party Name              | STAR EXPORTS                                |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM REVIW00005531AM25                   |
| RA File Number          | 03AX04004707 AM24                           |
| Licence No and Date     | 0311030215/16/01/2024                       |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB) dated 19.02.2025, as under:

The following imported non-heat-treated billets of cross-section and length will be heat-treated for homogenized internal structure of the same cross-section and length for export:

| SL No | ITEM<br>EXPORT                            | OF<br>QUANTITY   | ITEM<br>IMPORT                             | OF<br>QUANTITY | WASTAGE<br>&<br>QUANTITY<br>TO BE<br>ALLOWED |
|-------|-------------------------------------------|------------------|--------------------------------------------|----------------|----------------------------------------------|
| 1     | HOMOGENIZED<br>ALUMINIUM<br>ALLOY BILLETS | 200000.00<br>KGS | UNTREATED<br>ALUMINIUM<br>ALLOY<br>BILLETS |                | NIL & AS<br>APPLIED                          |

RA concerned may take suitable consequential action accordingly.

|                                                                                                                                                                                      |                                                                                                      |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------|
| Case No.                                                                                                                                                                             | 49 / NC/2/MEET/Feb/202425/19                                                                         |
| Case Status                                                                                                                                                                          | Case Approved                                                                                        |
| Party Name                                                                                                                                                                           | STAR EXPORTS                                                                                         |
| Meeting Number and Date                                                                                                                                                              | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025                                                          |
| HQ File Number                                                                                                                                                                       | HQRNORM REVIW00005532AM25                                                                            |
| RA File Number                                                                                                                                                                       | 03AX04004708 AM24                                                                                    |
| Licence No and Date                                                                                                                                                                  | 0311030219/16/01/2024                                                                                |
| Norms Committee Decision:                                                                                                                                                            |                                                                                                      |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comment of Consultant (SKB) dated 19.02.2025, as under:                                |                                                                                                      |
| The following imported non-heat-treated billets of cross-section and length will be heat-treated for homogenized internal structure of the same cross-section and length for export: |                                                                                                      |
| SL No                                                                                                                                                                                | ITEM EXPORT OF QUANTITY ITEM IMPORT OF WASTAGE & QUANTITY TO BE ALLOWED                              |
| 1                                                                                                                                                                                    | HOMOGENIZED ALUMINIUM ALLOY BILLETS 200000.00 KGS UNTREATED ALUMINIUM ALLOY BILLETS NIL & AS APPLIED |

RA concerned may take suitable consequential action accordingly.

|                                       |                                             |
|---------------------------------------|---------------------------------------------|
| Case No.                              | 50 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | HINDALCO INDUSTRIES LIMITED                 |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM REVIW00005734AM25                   |
| RA File Number                        | 02AX04000617 AM24                           |
| Licence No and Date                   | 0211005813/23/01/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

|                                                                                                                                                                                             |                                                                 |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------|
| Case No.                                                                                                                                                                                    | 51 / NC/2/MEET/Feb/202425/19                                    |
| Case Status                                                                                                                                                                                 | Case Approved                                                   |
| Party Name                                                                                                                                                                                  | STAR EXPORTS                                                    |
| Meeting Number and Date                                                                                                                                                                     | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025                     |
| HQ File Number                                                                                                                                                                              | HQRNORM REVIW00005533AM25                                       |
| RA File Number                                                                                                                                                                              | 03AX04004955 AM24                                               |
| Licence No and Date                                                                                                                                                                         | 0311030610/01/02/2024                                           |
| Norms Committee Decision:                                                                                                                                                                   |                                                                 |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB) dated 19.02.2025, as under:                                      |                                                                 |
| <p>The following imported non-heat-treated billets of cross-section and length will be heat-treated for homogenized internal structure of the same cross-section and length for export:</p> |                                                                 |
| SL No                                                                                                                                                                                       | ITEM EXPORT OF QUANTITY ITEM IMPORT OF WASTAGE & QUANTITY TO BE |

|   |                                     |               |                                   |                  |
|---|-------------------------------------|---------------|-----------------------------------|------------------|
|   |                                     |               |                                   | <b>ALLOWED</b>   |
| 1 | HOMOGENIZED ALUMINIUM ALLOY BILLETS | 200000.00 KGS | UNTREATED ALUMINIUM ALLOY BILLETS | NIL & AS APPLIED |

RA concerned may take suitable consequential action accordingly.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 52 / NC/2/MEET/Feb/202425/19                |
| Case Status             | Case Approved                               |
| Party Name              | STAR EXPORTS                                |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM REVIW00005534AM25                   |
| RA File Number          | 03AX04004954 AM24                           |
| Licence No and Date     | 0311030647/02/02/2024                       |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB) dated 19.02.2025, as under:

The following imported non-heat-treated billets of cross-section and length will be heat-treated for homogenized internal structure of the same cross-section and length for export:

| SL No | ITEM EXPORT OF QUANTITY             | ITEM IMPORT OF QUANTITY | WASTAGE & QUANTITY TO BE ALLOWED                      |
|-------|-------------------------------------|-------------------------|-------------------------------------------------------|
| 1     | HOMOGENIZED ALUMINIUM ALLOY BILLETS | 200000.00 KGS           | UNTREATED ALUMINIUM ALLOY BILLETS<br>NIL & AS APPLIED |

RA concerned may take suitable consequential action accordingly.

|                                       |                                             |
|---------------------------------------|---------------------------------------------|
| Case No.                              | 53 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | M C AGENCIES                                |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00009033AM24                  |
| RA File Number                        | 08AX04002121 AM24                           |
| Licence No and Date                   | 0811010991/12/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 54 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | STERLITE POWER TRANSMISSION LIMITED         |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00009060AM24                  |
| RA File Number                        | 03AX04005684 AM24                           |
| Licence No and Date                   | 0311032053/12/03/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 55 / NC/2/MEET/Feb/202425/19                |
| Case Status               | Case Deferred                               |
| Party Name                | MITUL INDUSTRIES                            |
| Meeting Number and Date   | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number            | HQRNORM APPLY 00009147AM24                  |
| RA File Number            | 05AX04003278 AM24                           |
| Licence No and Date       | 0511024532/15/03/2024                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE.

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 56 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | LASER POWER & INFRA PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00000660AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 02AX04000756 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0211006538/10/05/2024                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.</p> <p>II. Material balancing viz. net content of each imported and indigenous input, export product wise.</p> <p>The case stands deferred.</p> |                                             |

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|-------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                      | 57 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                   | Case Deferred                               |
| Party Name                                                                    | NORDEX INDIA MANUFACTURING PRIVATE LIMITED  |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00001050AM25                  |
| RA File Number                                                                | 07AX04000331 AM25                           |
| Licence No and Date                                                           | 0711011448/03/06/2024                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                             |

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|---------------------------------------|-----------------------------------------------------|
| Case No.                              | 58 / NC/2/MEET/Feb/202425/19                        |
| Case Status                           | Case Deferred                                       |
| Party Name                            | SINGHANIA ALU FOIL CONTAINERS MANUFACTURING COMPANY |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025         |
| HQ File Number                        | HQRNORM APPLY 00001203AM25                          |
| RA File Number                        | 05AX04000539 AM25                                   |
| Licence No and Date                   | 0511025986/10/06/2024                               |
| Norms Committee Decision:             |                                                     |
| Case deferred for the comments of TE. |                                                     |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 59 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | NORDEX INDIA PRIVATE LIMITED                |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00001295AM25                  |
| RA File Number                        | 07AX04000397 AM25                           |
| Licence No and Date                   | 0711011560/13/06/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 60 / NC/2/MEET/Feb/202425/19                |
| Case Status               | Case Deferred                               |
| Party Name                | STERLITE POWER TRANSMISSION LIMITED         |
| Meeting Number and Date   | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number            | HQRNORM APPLY 00002302AM25                  |
| RA File Number            | 03AX04002188 AM25                           |
| Licence No and Date       | 0311036077/05/08/2024                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE.

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 61 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | TURBO TOOLS PRIVATE LIMITED                 |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00002504AM25                  |
| RA File Number                        | 30AX04000242 AM25                           |
| Licence No and Date                   | 3011005598/13/08/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 62 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00002931AM25                  |
| RA File Number                        | 04AX04000519 AM25                           |
| Licence No and Date                   | 0411008197/09/09/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 63 / NC/2/MEET/Feb/202425/19                |
| Case Status             | Case Deferred                               |
| Party Name              | JAIN RECYCLING PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00003273AM25                  |
| RA File Number          | 04AX04000577 AM25                           |

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|---------------------------------------|-----------------------|
| Licence No and Date                   | 0411008284/25/09/2024 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 64 / NC/2/MEET/Feb/202425/19                  |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Approved                                 |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | INDUTCH COMPOSITES TECHNOLOGY PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025   |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00003415AM25                    |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 04AX04000597 AM25                             |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0411008326/01/10/2024                         |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                               |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 19.02.2025, as under:</p> <p><b>ITEM OF EXPORT: ROTAR BLADE FOR WOEG – 55 NOS</b></p> <p><b>IN THE DESCRIPTION OF EXPORT FOLLOWING SHOULD BE ADDED WEIGHT PER BLADE SHOULD BE 20,462 KG +/-3 %</b></p> <p><b>IMPORT AT FOLLOWING S.NOS ARE COMPONENTS AND MAY BE ALLOWED NETT TO NETT AS PER G.N.4</b></p> <p><b>2 to 3,13,15,17 to 18,20,22,23 to 24, 27 to 32,35,41,44 to 46, 48, 63 to 75, 78, 89 to 127</b></p> <p><b>IMPORT OF ITEM NO 1,10,33,76 ARE CONSUMABLES QTY MAY BE ALLOWED AS APPLIED FOR WITH OVERALL VALUE UP TO 0.2 % OF FOB VALUE.</b></p> <p><b>REST OF THE IMPORT ITEMS MAY BE ALLOWED AS APPLIED FOR.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                               |

|             |                              |
|-------------|------------------------------|
| Case No.    | 65 / NC/2/MEET/Feb/202425/19 |
| Case Status | Case Deferred                |

|                                       |                                             |
|---------------------------------------|---------------------------------------------|
| Party Name                            | FIBREZONE INDIA                             |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00003455AM25                  |
| RA File Number                        | 08AX04001026 AM25                           |
| Licence No and Date                   | 0811012804/03/10/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                  | 66 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                               | Case Deferred                               |
| Party Name                                                                                                                                                                                                | MEHTA TUBES LIMITED                         |
| Meeting Number and Date                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                            | HQRNORM APPLY 00003456AM25                  |
| RA File Number                                                                                                                                                                                            | 03AX04003215 AM25                           |
| Licence No and Date                                                                                                                                                                                       | 0311037624/03/10/2024                       |
| Norms Committee Decision:                                                                                                                                                                                 |                                             |
| <p>The Committee considered the case as per agenda and decided to call the firm for <b>Personal Hearing</b> in the upcoming meeting to explain their case in detail.</p> <p>The case stands deferred.</p> |                                             |

|                           |                                             |
|---------------------------|---------------------------------------------|
| Case No.                  | 67 / NC/2/MEET/Feb/202425/19                |
| Case Status               | Case Deferred                               |
| Party Name                | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date   | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number            | HQRNORM APPLY 00003645AM25                  |
| RA File Number            | 34AX04000512 AM25                           |
| Licence No and Date       | 3411005536/15/10/2024                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE.

|                                       |                                             |
|---------------------------------------|---------------------------------------------|
| Case No.                              | 68 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00003686AM25                  |
| RA File Number                        | 34AX04000573 AM25                           |
| Licence No and Date                   | 3411005547/16/10/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 69 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | VIRAJ PROFILES PRIVATE LIMITED              |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00003831AM25                  |
| RA File Number                        | 03AX04003662 AM25                           |
| Licence No and Date                   | 0311038214/23/10/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                | 70 / NC/2/MEET/Feb/202425/19                |
| Case Status             | Case Deferred                               |
| Party Name              | JAIN GREEN TECHNOLOGIES PRIVATE LIMITED     |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00003844AM25                  |
| RA File Number          | 04AX04000671 AM25                           |

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| Licence No and Date                   | 0411008458/24/10/2024 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 71 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00003847AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 03AX04003633 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 0311038236/24/10/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Length of export items from <u>S.No.</u>1 to 6 and their voltage ratings.</p> <p>II. Basis for the quarantines of import items at SI.No 5 &amp; 10.</p> <p>III. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.</p> <p>IV. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials).</p> <p>V. Material balancing viz. net content of each imported and indigenous input, export product wise.</p> <p>VI. Wastage claimed on each import item, if any.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 72 / NC/2/MEET/Feb/202425/19                |
| Case Status             | Case Approved                               |
| Party Name              | RIO ENGINEERING INDIA PRIVATE LIMITED       |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00003978AM25                  |

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| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 03AX04003496 AM25     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0311038446/04/11/2024 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/140/2020-TSW dated 19.04.2023, as under:</p> <p>I. Import item shall be of relevant grade and size as contained/utilized in the export item and its quantity may be allowed as <b>96,250 Kgs. as 1.10 Kgs. /Kg.</b> content in the export item, taking clue from <b>SION C-798.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 73 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                               | POLYCAB INDIA LIMITED                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00004008AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                           | 03AX04003883 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0311038506/06/11/2024                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/112/2020-TSW dated 30.12.2024, as under:</p> <p><b>Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.    | 74 / NC/2/MEET/Feb/202425/19 |
| Case Status | Case Deferred                |

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| Party Name                            | TBEA ENERGY (INDIA) PRIVATE LIMITED         |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004013AM25                  |
| RA File Number                        | 34AX04000637 AM25                           |
| Licence No and Date                   | 3411005605/06/11/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 75 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | JAIN RECYCLING PRIVATE LIMITED              |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004050AM25                  |
| RA File Number                        | 04AX04000753 AM25                           |
| Licence No and Date                   | 0411008533/08/11/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 76 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | ANAND ENGINEERING PRODUCTS PRIVATE LIMITED  |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004051AM25                  |
| RA File Number                        | 04AX04000756 AM25                           |
| Licence No and Date                   | 0411008535/08/11/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 77 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | BRIGHT METALS (INDIA) PRIVATE LIMITED       |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004058AM25                  |
| RA File Number                        | 13AX04000251 AM25                           |
| Licence No and Date                   | 1311003462/11/11/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 78 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | VINAYAKA INDUSTRIAL ENTERPRISES,            |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004071AM25                  |
| RA File Number                        | 07AX04001204 AM25                           |
| Licence No and Date                   | 0711012754/11/11/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 79 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | UNITECH ELECTRICAL INDUSTRIES               |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004079AM25                  |
| RA File Number                        | 10AX04000202 AM25                           |
| Licence No and Date                   | 1011002763/12/11/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 80 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | JAYACHANDRAN ALLOYS PRIVATE LIMITED         |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004091AM25                  |
| RA File Number                        | 32AX04000525 AM25                           |
| Licence No and Date                   | 3211007852/12/11/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                               | 81 / NC/2/MEET/Feb/202425/19                                                            |             |                           |              |                                          |
| Case Status                                                                                                                                            | Case Approved                                                                           |             |                           |              |                                          |
| Party Name                                                                                                                                             | ELECTRO COPPER & ALLOYS MFG . CO                                                        |             |                           |              |                                          |
| Meeting Number and Date                                                                                                                                | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025                                             |             |                           |              |                                          |
| HQ File Number                                                                                                                                         | HQRNORM APPLY 00004092AM25                                                              |             |                           |              |                                          |
| RA File Number                                                                                                                                         | 02AX04000503 AM25                                                                       |             |                           |              |                                          |
| Licence No and Date                                                                                                                                    | 0211007589/12/11/2024                                                                   |             |                           |              |                                          |
| Norms Committee Decision:                                                                                                                              |                                                                                         |             |                           |              |                                          |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB) dated 19.02.2025, as under: |                                                                                         |             |                           |              |                                          |
| SL. NO.                                                                                                                                                | EXPORT ITEM                                                                             | QUANTITY    | ITEM IMPORT               | OF           | QUANTITY TO BE ALLOWED                   |
| 1                                                                                                                                                      | COPPER EQUIPMENT FOR SUBMERGED ARC FURNACE: COPPER FLEXIBLE CUM BUSBAR PLATE - 152 NOS. | 5624.00 KGS | ELECTROLYTIC COPPER CAKES | 1.05 KGS/KGS | ON THE NET WEIGHT OF THE EXPORT PRODUCT. |
| 2                                                                                                                                                      | COPPER EQUIPMENT FOR SUBMERGED ARC                                                      | 5628.00 KGS | ELECTROLYTIC COPPER CAKES | 1.05 KGS/KGS | ON THE NET WEIGHT OF THE EXPORT PRODUCT. |

FURNACE: COPPER  
SOLID BUSBAR  
PLATE - 38 NOS

3 COPPER EQUIPMENT FOR SUBMERGED ARC FURNACE: COPPER KGS EQUALIZER PLATE - 26 NOS 4290.00 ELECTROLYTIC COPPER CAKES 1.05 KGS/KGS ON THE NET WEIGHT OF THE EXPORT PRODUCT.

4 COPPER EQUIPMENT FOR SUBMERGED ARC FURNACE: COPPER BUS TUBE - 245 NOS 29000.00 KGS ELECTROLYTIC COPPER CAKES 1.05 KGS/KGS ON THE NET WEIGHT OF THE EXPORT PRODUCT.

5 COPPER EQUIPMENT FOR SUBMERGED ARC FURNACE: COPPER BUS TUBE - 12 NOS 700.00 KGS ELECTROLYTIC COPPER CAKES 1.05 KGS/KGS ON THE NET WEIGHT OF THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

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| Case No.                              | 82 / NC/2/MEET/Feb/202425/19                   |
| Case Status                           | Case Deferred                                  |
| Party Name                            | ROSENBERGER INTERCONNECT INDIA PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025    |
| HQ File Number                        | HQRNORM APPLY 00004139AM25                     |
| RA File Number                        | 05AX04002441 AM25                              |
| Licence No and Date                   | 0511028922/14/11/2024                          |
| Norms Committee Decision:             |                                                |
| Case deferred for the comments of TE. |                                                |

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| Case No. | 83 / NC/2/MEET/Feb/202425/19 |
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| Case Status                           | Case Deferred                               |
| Party Name                            | VIRAJ PROFILES PRIVATE LIMITED              |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004144AM25                  |
| RA File Number                        | 03AX04003630 AM25                           |
| Licence No and Date                   | 0311038699/14/11/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 84 / NC/2/MEET/Feb/202425/19                  |
| Case Status                           | Case Deferred                                 |
| Party Name                            | BORGWARNER EMISSIONS TALEGAON PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025   |
| HQ File Number                        | HQRNORM APPLY 00004147AM25                    |
| RA File Number                        | 31AX04000274 AM25                             |
| Licence No and Date                   | 3111004085/14/11/2024                         |
| Norms Committee Decision:             |                                               |
| Case deferred for the comments of TE. |                                               |

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|---------------------------------------|-----------------------------------------------|
| Case No.                              | 85 / NC/2/MEET/Feb/202425/19                  |
| Case Status                           | Case Deferred                                 |
| Party Name                            | BORGWARNER EMISSIONS TALEGAON PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025   |
| HQ File Number                        | HQRNORM APPLY 00004148AM25                    |
| RA File Number                        | 31AX04000273 AM25                             |
| Licence No and Date                   | 3111004086/14/11/2024                         |
| Norms Committee Decision:             |                                               |
| Case deferred for the comments of TE. |                                               |

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| Case No.                              | 86 / NC/2/MEET/Feb/202425/19                |
| Case Status                           | Case Deferred                               |
| Party Name                            | RAJ METAL INDUSTRIES                        |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004149AM25                  |
| RA File Number                        | 02AX04000501 AM25                           |
| Licence No and Date                   | 0211007605/14/11/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 87 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | LUMINO INDUSTRIES LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00004150AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 02AX04000513 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0211007606/14/11/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet.</p> <p>II. Material balancing viz. net content of each imported and indigenous input, export product wise.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.    | 88 / NC/2/MEET/Feb/202425/19 |
| Case Status | Case Deferred                |

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|---------------------------------------|---------------------------------------------|
| Party Name                            | MARSONS ENERGY PRIVATE LIMITED              |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004172AM25                  |
| RA File Number                        | 13AX04000264 AM25                           |
| Licence No and Date                   | 1311003474/18/11/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 89 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | VIRAJ PROFILES PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00004174AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 03AX04004114 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0311038756/18/11/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                             |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/10/2025-TSW dated 19.02.2025, as under:</p> <p>I. Import item shall be of relevant grade as contained/utilized in the export item.</p> <p>II. Quantity of import item may be allowed as applied for i.e. <b>5865 MT as 1.02 Kgs. /Kg.</b> content in the export item taking clue form <b>SION C-355.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                | 90 / NC/2/MEET/Feb/202425/19                |
| Case Status             | Case Deferred                               |
| Party Name              | UNIVERSAL FLEXIBLES PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00004180AM25                  |

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| RA File Number                        | 07AX04001301 AM25     |
| Licence No and Date                   | 0711012817/18/11/2024 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 91 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | VIRAJ PROFILES PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00004186AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 03AX04004110 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0311038783/18/11/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |                                             |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/10/2025-TSW dated 19.02.2025, as under:</p> <p>I. Import item shall be of relevant grade as contained/utilized in the export item.</p> <p>II. Quantity of import item may be allowed as applied for i.e. <b>3060 MT as 1.02 Kgs. / Kg.</b> content in the export item taking clue form <b>SION C-355.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                | 92 / NC/2/MEET/Feb/202425/19                   |
| Case Status             | Case Approved                                  |
| Party Name              | RAHUL FERROMET AND ENGINEERING PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025    |
| HQ File Number          | HQRNORM APPLY 00004203AM25                     |
| RA File Number          | 34AX04000691 AM25                              |
| Licence No and Date     | 3411005672/18/11/2024                          |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47014/9/2021-TSW dated 03.01.2025, as under:

- I. Quantity of import items at **SNo. 1 to 85** may be allowed on **net to net basis** with accountability clause.

RA concerned may take suitable consequential action accordingly.

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| Case No.                | 93 / NC/2/MEET/Feb/202425/19                |
| Case Status             | Case Approved                               |
| Party Name              | VIRAJ PROFILES PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00004206AM25                  |
| RA File Number          | 03AX04004105 AM25                           |
| Licence No and Date     | 0311038808/19/11/2024                       |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/10/2025-TSW dated 19.02.2025, as under:

- I. Import item shall be of relevant grade as contained/utilized in the export item.  
 II. Quantity of import item may be allowed as applied for i.e. **5865 MT as 1.02 Kgs. / Kg.** content in the export item taking clue form **SION C-355**.

RA concerned may take suitable consequential action accordingly.

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| Case No.                | 94 / NC/2/MEET/Feb/202425/19                |
| Case Status             | Case Approved                               |
| Party Name              | VIRAJ PROFILES PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |

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| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00004208AM25 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 03AX04004106 AM25          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0311038809/19/11/2024      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/10/2025-TSW dated 19.02.2025, as under:</p> <p>I. Import item shall be of relevant grade as contained/utilized in the export item.</p> <p>II. Quantity of import item may be allowed as applied for i.e. <b>5865 MT as 1.02 Kgs. / Kg.</b> content in the export item taking clue form <b>SION C-355.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 95 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | VIRAJ PROFILES PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00004209AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 03AX04004104 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0311038810/19/11/2024                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/10/2025-TSW dated 19.02.2025, as under:</p> <p>I. Import item shall be of relevant grade as contained/utilized in the export item.</p> <p>II. Quantity of import item may be allowed as applied for i.e. <b>3060 MT as 1.02 Kgs. / Kg.</b> content in the export item taking clue form <b>SION C-355.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 96 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | POLYCAB INDIA LIMITED                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00004227AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 03AX04004178 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 0311038835/19/11/2024                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/112/2020-TSW dated 30.12.2024, as under:</p> <p style="text-align: center;"><b>Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                                                                      | 97 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                   | Case Deferred                               |
| Party Name                                                                    | SHAH FOILS LIMITED                          |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00004230AM25                  |
| RA File Number                                                                | 08AX04001378 AM25                           |
| Licence No and Date                                                           | 0811013248/19/11/2024                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                             |

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| Case No.                | 98 / NC/2/MEET/Feb/202425/19                |
| Case Status             | Case Approved                               |
| Party Name              | KARAMTARA ENGINEERING LIMITED               |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |

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| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00004245AM25 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 03AX04003977 AM25          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0311038850/20/11/2024      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/140/2020-TSW dated 26.12.2024, as under:</p> <p>I. Import item shall be of relevant grade and thickness as contained/utilized in the export item and its quantity may be allowed as applied for i.e. <b>6300 MT as Kgs. /Kg.</b> content in the export item taking clue from <b>SION C-593</b>.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 99 / NC/2/MEET/Feb/202425/19                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | CHW FORGE PRIVATE LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00004251AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 05AX04002751 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0511029015/20/11/2024                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Submit coloured photograph of the export item with complete dimensions.<br/> II. Process flow chart indicating wastage at each stage of operation.<br/> III. Mill test certificate of the imported item.<br/> IV. How many numbers of machined forging will export under 9454 kg of weight?<br/> V. What are the reasons for requiring forging when an imported item has a diameter of 540 mm?</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                              | 100 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | DIAMOND METAL SCREENS PRIVATE LIMITED       |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004299AM25                  |
| RA File Number                        | 07AX04001317 AM25                           |
| Licence No and Date                   | 0711012867/22/11/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                           | 101 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                         | INDOTAG SOLUTIONS LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                            | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00004307AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                     | 05AX04002024 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                | 0511029136/22/11/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                          |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Justification of wastage claimed with wastage at each stage of mfg<br/> II. GSM of PVC sheet and PVC coated overlay<br/> III. Function of copper wire in export</p> <p>The case stands deferred.</p> |                                             |

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| Case No.    | 102 / NC/2/MEET/Feb/202425/19 |
| Case Status | Case Approved                 |

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| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | EOT COUPLINGS AND CONNECTIONS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025   |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00004314AM25                    |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 05AX04002696 AM25                             |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 0511029152/22/11/2024                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/69/2023-TSW dated 03.01. 2025, as under:</p> <p style="text-align: center;"><b>Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                               |

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| Case No.                                                                      | 103 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                   | Case Deferred                               |
| Party Name                                                                    | M&M FASTENERS INDIA                         |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00004320AM25                  |
| RA File Number                                                                | 07AX04001318 AM25                           |
| Licence No and Date                                                           | 0711012876/23/11/2024                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 104 / NC/2/MEET/Feb/202425/19               |
| Case Status             | Case Deferred                               |
| Party Name              | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00004322AM25                  |
| RA File Number          | 03AX04004238 AM25                           |

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| Licence No and Date                   | 0311038983/24/11/2024 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 105 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | AEQUS COOKWARE PRIVATE LIMITED              |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004355AM25                  |
| RA File Number                        | 07AX04001360 AM25                           |
| Licence No and Date                   | 0711012892/26/11/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 106 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | JINDAL SAW LIMITED                          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00004362AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 05AX04002764 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0511029218/26/11/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Weight of each Export Product.</p> <p>II. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license,</p> |                                             |

if any, may also be indicated.

III. Thickness of internal Epoxy coating and external 3LPE coating in the export item(s) and areas of internal epoxy coating and external 3LPE coating.

IV. Detailed calculations/basis for the quantities of coating and lining materials (import items at SI. No. 5 & 6), supported by coating/lining thicknesses and coating/lining areas in export items and wastages claimed at each stage of manufacture.

The case stands deferred.

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 107 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | PARAMOUNT COMMUNICATIONS LIMITED            |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004379AM25                  |
| RA File Number                        | 05AX04002699 AM25                           |
| Licence No and Date                   | 0511029259/27/11/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                 | 108 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                                                                                                                              | Case Approved                               |
| Party Name                                                                                                                                                                               | POLYCAB INDIA LIMITED                       |
| Meeting Number and Date                                                                                                                                                                  | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                           | HQRNORM APPLY 00004391AM25                  |
| RA File Number                                                                                                                                                                           | 03AX04004307 AM25                           |
| Licence No and Date                                                                                                                                                                      | 0311039108/27/11/2024                       |
| Norms Committee Decision:                                                                                                                                                                |                                             |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/112/2020-TSW dated 30.12.2024, as under: |                                             |

**Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.**

RA concerned may take suitable consequential action accordingly.

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 109 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | USHA POWER & TRANSMISSION PRIVATE LIMITED   |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004409AM25                  |
| RA File Number                        | 02AX04000551 AM25                           |
| Licence No and Date                   | 0211007679/28/11/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                             | 110 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                                                                                                                          | Case Approved                               |
| Party Name                                                                                                                                                                           | NORDEX INDIA MANUFACTURING PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                              | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                       | HQRNORM APPLY 00004416AM25                  |
| RA File Number                                                                                                                                                                       | 07AX04001364 AM25                           |
| Licence No and Date                                                                                                                                                                  | 0711012921/29/11/2024                       |
| Norms Committee Decision:                                                                                                                                                            |                                             |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 19.02.2025, as under:                                        |                                             |
| <p><b>ITEM OF EXPORT</b></p> <p>BLADE N 81.5 (PART FOR WIND OPERATED ELECTRICITY GENERATOR (WOEGS) ((<br/> <b>TOTAL 42 NOS) TOTAL EXPORT ITEM WEIGHT OF 10, 81, 265 KG +/-1%</b></p> |                                             |

**ITEM OF IMPORT**

1. IMPORT ITEMS AT S. NO. 2-20, 24-35, 45, 46, 52, 56, 63-74, 80, 99-112, 114-117, 122-124, 134-136, 139 ARE COMPONENTS AND MAY BE ALLOWED AS PER GN 4.

2. REST OF ITEMS MAY BE ALLOWED AS APPLIED FOR.

RA concerned may take suitable consequential action accordingly.

|                                       |                                                |
|---------------------------------------|------------------------------------------------|
| Case No.                              | 111 / NC/2/MEET/Feb/202425/19                  |
| Case Status                           | Case Deferred                                  |
| Party Name                            | ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025    |
| HQ File Number                        | HQRNORM APPLY 00004419AM25                     |
| RA File Number                        | 07AX04001294 AM25                              |
| Licence No and Date                   | 0711012922/29/11/2024                          |
| Norms Committee Decision:             |                                                |
| Case deferred for the comments of TE. |                                                |

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|---------------------------------------|------------------------------------------------|
| Case No.                              | 112 / NC/2/MEET/Feb/202425/19                  |
| Case Status                           | Case Deferred                                  |
| Party Name                            | ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025    |
| HQ File Number                        | HQRNORM APPLY 00004420AM25                     |
| RA File Number                        | 07AX04001228 AM25                              |
| Licence No and Date                   | 0711012923/29/11/2024                          |
| Norms Committee Decision:             |                                                |
| Case deferred for the comments of TE. |                                                |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 113 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | NORDEX INDIA MANUFACTURING PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | HQRNORM APPLY 00004431AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 07AX04001369 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 0711012925/29/11/2024                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 19.02.2025, as under:</p> <p><b>ITEM OF EXPORT</b></p> <p>BLADE N 81.5 (PART FOR WIND OPERATED ELECTRICITY GENERATOR (WOEGS) ((<b>TOTAL 42 NOS</b>) TOTAL EXPORT ITEM WEIGHT OF <b>10, 81, 265 KG +/-1%</b></p> <p><b>ITEM OF IMPORT</b></p> <p>1. IMPORT ITEMS AT S. NO. <b>2-20,,24-35,45,46,52,56,63-74,80,99-112,114-117,122-124, 134-136,139 ARE COMPONENTS AND MAY BE ALLOWED AS PER GN 4</b></p> <p>2. REST OF ITEMS MAY BE ALLOWED AS APPLIED FOR</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 114 / NC/2/MEET/Feb/202425/19               |
| Case Status             | Case Approved                               |
| Party Name              | NORDEX INDIA MANUFACTURING PRIVATE LIMITED  |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00004432AM25                  |
| RA File Number          | 07AX04001367 AM25                           |
| Licence No and Date     | 0711012926/29/11/2024                       |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 19.02.2025, as under:

**ITEM OF EXPORT**

BLADE N 81.5 (PART FOR WIND OPERATED ELECTRICITY GENERATOR (WOEGS) ((  
**TOTAL 42 NOS) TOTAL EXPORT ITEM WEIGHT OF 10, 81, 265 KG +/-1%**

**ITEM OF IMPORT**

1. IMPORT ITEMS AT S. NO. 2-20, 24-35, 45, 46, 52, 56, 63-74, 80, 99-112, 114-117, 122-124,  
**134-136,139 ARE COMPONENTS AND MAY BE ALLOWED AS PER GN 4.**

2. REST OF ITEMS MAY BE ALLOWED AS APPLIED FOR

RA concerned may take suitable consequential action accordingly.

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|-------------------------|---------------------------------------------|
| Case No.                | 115 / NC/2/MEET/Feb/202425/19               |
| Case Status             | Case Approved                               |
| Party Name              | NORDEX INDIA MANUFACTURING PRIVATE LIMITED  |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00004436AM25                  |
| RA File Number          | 07AX04001365 AM25                           |
| Licence No and Date     | 0711012927/29/11/2024                       |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 19.02.2025, as under:

**ITEM OF EXPORT**

BLADE N 81.5 (PART FOR WIND OPERATED ELECTRICITY GENERATOR (WOEGS) ((  
**TOTAL 42 NOS) TOTAL EXPORT ITEM WEIGHT OF 10, 81, 265 KG +/-1%**

**ITEM OF IMPORT**

1. IMPORT ITEMS AT S. NO. 2-20, 24-35, 45, 46, 52, 56, 63-74, 80, 99-112, 114-117, 122-124,  
**134-136,139 ARE COMPONENTS AND MAY BE ALLOWED AS PER GN 4.**

## 2. REST OF ITEMS MAY BE ALLOWED AS APPLIED FOR

RA concerned may take suitable consequential action accordingly.

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 116 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | RIALTO ENTERPRISES PRIVATE LIMITED          |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004458AM25                  |
| RA File Number                        | 04AX04000804 AM25                           |
| Licence No and Date                   | 0411008639/30/11/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 117 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | MAA PANEL (INDIA) PRIVATE LIMITED           |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004488AM25                  |
| RA File Number                        | 08AX04001403 AM25                           |
| Licence No and Date                   | 0811013367/02/12/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|-------------|-------------------------------|
| Case No.    | 118 / NC/2/MEET/Feb/202425/19 |
| Case Status | Case Approved                 |

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| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | KEI INDUSTRIES LIMITED                      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00004515AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 05AX04002937 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0511029378/03/12/2024                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/33/2021-TSW dated 27.12.2024, as under:</p> <p style="text-align: center;"><b>Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                                                                      | 119 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                   | Case Deferred                               |
| Party Name                                                                    | ANAND ENGINEERING PRODUCTS PRIVATE LIMITED  |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00004522AM25                  |
| RA File Number                                                                | 04AX04000823 AM25                           |
| Licence No and Date                                                           | 0411008654/04/12/2024                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                             |

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| Case No.                | 120 / NC/2/MEET/Feb/202425/19               |
| Case Status             | Case Approved                               |
| Party Name              | NORDEX INDIA MANUFACTURING PRIVATE LIMITED  |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00004532AM25                  |
| RA File Number          | 07AX04001378 AM25                           |

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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0711012955/04/12/2024 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 19.02.2025, as under:</p> <p><b>ITEM OF EXPORT</b></p> <p>BLADE N 81.5 (PART FOR WIND OPERATED ELECTRICITY GENERATOR (WOEGS) ((<b>TOTAL 42 NOS</b>) TOTAL EXPORT ITEM WEIGHT OF <b>10, 81, 265 KG +/-1%</b></p> <p><b>ITEM OF IMPORT</b></p> <p>1. IMPORT ITEMS AT S. NO. <b>2-20, 24-35, 45, 46, 52, 56, 63-74, 80, 99-112, 114-117, 122-124, 134-136,139 ARE COMPONENTS AND MAY BE ALLOWED AS PER GN 4.</b></p> <p>2. REST OF ITEMS MAY BE ALLOWED AS APPLIED FOR</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                       |

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| Case No.                                                                      | 121 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                   | Case Deferred                               |
| Party Name                                                                    | KDDL LIMITED                                |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00004552AM25                  |
| RA File Number                                                                | 07AX04001394 AM25                           |
| Licence No and Date                                                           | 0711012960/04/12/2024                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                             |

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| Case No.       | 122 / NC/2/MEET/Feb/202425/19                      |
| Case Status    | Case Deferred                                      |
| Party Name     | RATNAMANI FINOW SPOOLING SOLUTIONS PRIVATE LIMITED |
| Meeting Number | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025        |

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| and Date                              |                            |
| HQ File Number                        | HQRNORM APPLY 00004573AM25 |
| RA File Number                        | 08AX04001442 AM25          |
| Licence No and Date                   | 0811013419/05/12/2024      |
| Norms Committee Decision:             |                            |
| Case deferred for the comments of TE. |                            |

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| Case No.                              | 123 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | METALLOYS RECYCLING LIMITED                 |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004597AM25                  |
| RA File Number                        | 03AX04004079 AM25                           |
| Licence No and Date                   | 0311039409/06/12/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 124 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | AMPHENOL OMNICONNECT INDIA PRIVATE LIMITED  |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004601AM25                  |
| RA File Number                        | 04AX04000828 AM25                           |
| Licence No and Date                   | 0411008674/06/12/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No. | 125 / NC/2/MEET/Feb/202425/19 |
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| Case Status                           | Case Deferred                               |
| Party Name                            | AMPHENOL OMNICONNECT INDIA PRIVATE LIMITED  |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004603AM25                  |
| RA File Number                        | 04AX04000829 AM25                           |
| Licence No and Date                   | 0411008676/06/12/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 126 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | SKIPPER LIMITED                             |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004606AM25                  |
| RA File Number                        | 02AX04000568 AM25                           |
| Licence No and Date                   | 0211007741/06/12/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 127 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | MAURIA UDYOG LTD                            |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004614AM25                  |
| RA File Number                        | 05AX04002969 AM25                           |
| Licence No and Date                   | 0511029472/09/12/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 128 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | ANDRITZ HYDRO PRIVATE LIMITED               |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004616AM25                  |
| RA File Number                        | 56AX04000381 AM25                           |
| Licence No and Date                   | 5611003464/09/12/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 129 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NORDEX INDIA MANUFACTURING PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00004618AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 07AX04001431 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0711013013/09/12/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Drawing of export product indicating weight /nos.</p> <p>II. As per application item of export is 465 nos. while as per revised Nett weight summary item of export is 1168 nos.</p> <p>III. If license has been amended then copy of revised license</p> <p>The case stands deferred.</p> |                                             |

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| Case No. | 130 / NC/2/MEET/Feb/202425/19 |
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| Case Status                           | Case Deferred                               |
| Party Name                            | ANAND ENGINEERING PRODUCTS PRIVATE LIMITED  |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004658AM25                  |
| RA File Number                        | 04AX04000855 AM25                           |
| Licence No and Date                   | 0411008690/10/12/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 131 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | METACOOOL PRIVATE LIMITED                   |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004673AM25                  |
| RA File Number                        | 05AX04003004 AM25                           |
| Licence No and Date                   | 0511029553/10/12/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 132 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | KOTHARI METSOL PRIVATE LIMITED              |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004686AM25                  |
| RA File Number                        | 31AX04000321 AM25                           |
| Licence No and Date                   | 3111004179/11/12/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 133 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | POLYCAB INDIA LIMITED                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00004699AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 03AX04004617 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 0311039544/12/12/2024                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/112/2020-TSW dated 30.12.2024, as under:</p> <p style="text-align: center;"><b>Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                                                                      | 134 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                   | Case Deferred                               |
| Party Name                                                                    | MAA PANEL (INDIA) PRIVATE LIMITED           |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00004706AM25                  |
| RA File Number                                                                | 08AX04001532 AM25                           |
| Licence No and Date                                                           | 0811013474/12/12/2024                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                             |

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| Case No.    | 135 / NC/2/MEET/Feb/202425/19 |
| Case Status | Case Deferred                 |
| Party Name  | OSWAL CABLES PVT LTD          |

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| Meeting Number and Date              | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                       | HQRNORM APPLY 00004708AM25                  |
| RA File Number                       | 13AX04000283 AM25                           |
| Licence No and Date                  | 1311003536/12/12/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                              | 136 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | TASHE POWER INDIA PRIVATE LIMITED           |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00004709AM25                  |
| RA File Number                        | 13AX04000288 AM25                           |
| Licence No and Date                   | 1311003537/12/12/2024                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                         | 137 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                       | VIPRA IMPEX                                 |
| Meeting Number and Date                                                                                                                                          | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                   | HQRNORM APPLY 00004724AM25                  |
| RA File Number                                                                                                                                                   | 52AX04000286 AM25                           |
| Licence No and Date                                                                                                                                              | 5211011043/12/12/2024                       |
| Norms Committee Decision:                                                                                                                                        |                                             |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: |                                             |
| I. Area of export and import item.                                                                                                                               |                                             |

- II. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
- III. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
- IV. Sheet layout diagram of the material indicating the wastage during blanking.

The case stands deferred.

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| Case No.                | 138 / NC/2/MEET/Feb/202425/19                 |
| Case Status             | Case Approved                                 |
| Party Name              | INDUTCH COMPOSITES TECHNOLOGY PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025   |
| HQ File Number          | HQRNORM APPLY 00004751AM25                    |
| RA File Number          | 04AX04000868 AM25                             |
| Licence No and Date     | 0411008712/13/12/2024                         |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 17.02.2025, as under:

**ITEM OF EXPORT: ROTAR BLADE FOR WOEG – 120 NOS**

**IN THE DESCRIPTION OF EXPORT FOLLOWING SHOULD BE ADDED WEIGHT PER BLADE SHOULD BE 20,462 KG +/-3 %**

**1. IMPORT AT FOLLOWING S.NOS ARE COMPONENTS AND MAY BE ALLOWED NETT TO NETT AS PER G.N.4**

**2 to 3,13,15,17 to 18,20,22,23 to 24, 27 to 32,35,41,44 to 46, 48, 63 to 75, 78, 89 to 127**

**2. IMPORT OF ITEM NO. 1, 10, 33, 76 ARE CONSUMABLES QTY MAY BE ALLOWED AS APPLIED FOR WITH OVERALL VALUE UP TO 0.2 % OF FOB VALUE.**

**3. REST OF THE IMPORT ITEMS MAY BE ALLOWED AS APPLIED FOR.**

RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 139 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | SIECHEM TECHNOLOGIES PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00004871AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 04AX04000887 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0411008734/18/12/2024                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/136/2019-TSW dated 17.02.2025, as under:</p> <p>I. Quantity of Import items at <b>S.No. 1 to 22</b> (8 mm Continuous Cast Copper Rod) may be allowed as <b>1.01 Kgs. /Kg.</b> content in the export items at <b>SNo.1 to 22</b> respectively.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                                                                      | 140 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                   | Case Deferred                               |
| Party Name                                                                    | STERLITE POWER TRANSMISSION LIMITED         |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00004968AM25                  |
| RA File Number                                                                | 03AX04004686 AM25                           |
| Licence No and Date                                                           | 0311039823/23/12/2024                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                 | 141 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                               | NORDEX INDIA PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00005070AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                           | 07AX04001506 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                      | 0711013154/26/12/2024                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Nett weight summary to arrive at weight of export product.</p> <p>II. List of components and consumables separately.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                      | 142 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                   | Case Deferred                               |
| Party Name                                                                    | COSMOS ENGITECH PRIVATE LIMITED             |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00005554AM25                  |
| RA File Number                                                                | 34AX04000879 AM25                           |
| Licence No and Date                                                           | 3411005921/09/01/2025                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                             |

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| Case No.    | 143 / NC/2/MEET/Feb/202425/19 |
| Case Status | Case Deferred                 |
| Party Name  | SHIVALIK BIMETAL CONTROLS LTD |

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| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005597AM25                  |
| RA File Number                        | 05AX04003277 AM25                           |
| Licence No and Date                   | 0511030252/10/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 144 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | SHRI NAVKAR METALS LIMITED                  |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005607AM25                  |
| RA File Number                        | 08AX04001696 AM25                           |
| Licence No and Date                   | 0811013790/11/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 145 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | PMEA SOLAR TECH SOLUTIONS LIMITED           |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005615AM25                  |
| RA File Number                        | 03AX04005149 AM25                           |
| Licence No and Date                   | 0311040371/13/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 146 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | RAIZAN STEEL ENGINEERING PRIVATE LIMITED.   |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005625AM25                  |
| RA File Number                        | 31AX04000365 AM25                           |
| Licence No and Date                   | 3111004307/13/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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|---------------------------------------|---------------------------------------------|
| Case No.                              | 147 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | KK WIND SOLUTIONS INDIA PRIVATE LIMITED     |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005627AM25                  |
| RA File Number                        | 07AX04001627 AM25                           |
| Licence No and Date                   | 0711013334/13/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 148 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | AIA ENGINEERING LIMITED                     |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005643AM25                  |
| RA File Number                        | 08AX04001750 AM25                           |
| Licence No and Date                   | 0811013803/14/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 149 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | PASONDIA CABLES PRIVATE LIMITED             |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005648AM25                  |
| RA File Number                        | 05AX04003484 AM25                           |
| Licence No and Date                   | 0511030292/14/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 150 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | YOGESHWAR POLYMERS                          |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005658AM25                  |
| RA File Number                        | 08AX04001733 AM25                           |
| Licence No and Date                   | 0811013808/15/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                  | 151 / NC/2/MEET/Feb/202425/19               |
| Case Status               | Case Deferred                               |
| Party Name                | UNIVERSAL CABLES LIMITED                    |
| Meeting Number and Date   | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number            | HQRNORM APPLY 00005695AM25                  |
| RA File Number            | 56AX04000440 AM25                           |
| Licence No and Date       | 5611003584/16/01/2025                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 152 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | UNIVERSAL CABLES LIMITED                    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00005696AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 56AX04000452 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 5611003585/16/01/2025                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Detailed calculations for the requirement of each raw material, export product wise.</p> <p>II. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials).</p> <p>III. Material balancing viz. net content of each imported and indigenous input, export product wise.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                      | 153 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                   | Case Deferred                               |
| Party Name                                                                    | VINOD COOKWARE INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                       | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                | HQRNORM APPLY 00005718AM25                  |
| RA File Number                                                                | 03AX04005110 AM25                           |
| Licence No and Date                                                           | 0311040547/17/01/2025                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE.</p> |                                             |

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| Case No.                              | 154 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | POLYCAB INDIA LIMITED                       |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005729AM25                  |
| RA File Number                        | 03AX04005340 AM25                           |
| Licence No and Date                   | 0311040563/20/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 155 / NC/2/MEET/Feb/202425/19                  |
| Case Status                           | Case Deferred                                  |
| Party Name                            | APTIV CONNECTION SYSTEMS INDIA PRIVATE LIMITED |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025    |
| HQ File Number                        | HQRNORM APPLY 00005738AM25                     |
| RA File Number                        | 10AX04000267 AM25                              |
| Licence No and Date                   | 1011002887/20/01/2025                          |
| Norms Committee Decision:             |                                                |
| Case deferred for the comments of TE. |                                                |

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| Case No.                  | 156 / NC/2/MEET/Feb/202425/19               |
| Case Status               | Case Deferred                               |
| Party Name                | LUMINO INDUSTRIES LIMITED                   |
| Meeting Number and Date   | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number            | HQRNORM APPLY 00005764AM25                  |
| RA File Number            | 02AX04000653 AM25                           |
| Licence No and Date       | 0211007977/21/01/2025                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE.

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| Case No.                              | 157 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | GAVIRANGA ENTERPRISES                       |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005773AM25                  |
| RA File Number                        | 07AX04001599 AM25                           |
| Licence No and Date                   | 0711013402/21/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 158 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | TRANSTECH EQUIPMENTS PRIVATE LIMITED        |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005774AM25                  |
| RA File Number                        | 02AX04000651 AM25                           |
| Licence No and Date                   | 0211007984/21/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                | 159 / NC/2/MEET/Feb/202425/19               |
| Case Status             | Case Deferred                               |
| Party Name              | PREM CABLES PVT LTD                         |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00005776AM25                  |
| RA File Number          | 13AX04000338 AM25                           |

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| Licence No and Date                   | 1311003631/21/01/2025 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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| Case No.                              | 160 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | TECHNO TRAK ENGINEERS                       |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005780AM25                  |
| RA File Number                        | 31AX04000382 AM25                           |
| Licence No and Date                   | 3111004348/21/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 161 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | CHW FORGE PRIVATE LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00005788AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 05AX04003724 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0511030440/22/01/2025                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Submit coloured photograph of the export item with complete dimensions.</p> <p>II. Process flow chart indicating wastage at each stage of operation.</p> <p>III. Mill test certificate of the imported item.</p> <p>IV. How many numbers of machined forging will export under 10785 kg of weight?</p> <p>V. What are the reasons for requiring forging when an imported item has a diameter of 420 mm?</p> |                                             |

The case stands deferred.

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| Case No.                                                                                                                                                                                                   | 162 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                 | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                    | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                             | HQRNORM APPLY 00005790AM25                  |
| RA File Number                                                                                                                                                                                             | 04AX04001005 AM25                           |
| Licence No and Date                                                                                                                                                                                        | 0411008925/22/01/2025                       |
| Norms Committee Decision:                                                                                                                                                                                  |                                             |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:                                           |                                             |
| <p>I. Weight of export product</p> <p>II. Summary sheet to arrive at the weight of export product</p> <p>III. Material balance sheet</p> <p>IV. List of raw material, components consumable separately</p> |                                             |
| The case stands deferred.                                                                                                                                                                                  |                                             |

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| Case No.                  | 163 / NC/2/MEET/Feb/202425/19               |
| Case Status               | Case Deferred                               |
| Party Name                | SHUBHADA POLYMERS PRODUCTS PRIVATE LIMITED  |
| Meeting Number and Date   | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number            | HQRNORM APPLY 00005801AM25                  |
| RA File Number            | 03AX04005385 AM25                           |
| Licence No and Date       | 0311040672/22/01/2025                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE.

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| Case No.                              | 164 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005809AM25                  |
| RA File Number                        | 34AX04000935 AM25                           |
| Licence No and Date                   | 3411005994/23/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 165 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | MANSI ENTERPRISE                            |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005810AM25                  |
| RA File Number                        | 24AX04000437 AM25                           |
| Licence No and Date                   | 2411004237/23/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                | 166 / NC/2/MEET/Feb/202425/19               |
| Case Status             | Case Deferred                               |
| Party Name              | FINE LEAD TECHNOLOGY                        |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00005821AM25                  |
| RA File Number          | 04AX04000955 AM25                           |

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| Licence No and Date                   | 0411008948/23/01/2025 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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| Case No.                              | 167 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | KEI INDUSTRIES LIMITED                      |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005831AM25                  |
| RA File Number                        | 05AX04002260 AM25                           |
| Licence No and Date                   | 0511030508/24/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 168 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | ENVOLTA METAL INDIA LLP                     |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005843AM25                  |
| RA File Number                        | 13AX04000331 AM25                           |
| Licence No and Date                   | 1311003644/24/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                | 169 / NC/2/MEET/Feb/202425/19               |
| Case Status             | Case Deferred                               |
| Party Name              | FINE LEAD TECHNOLOGY                        |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |

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| HQ File Number                        | HQRNORM APPLY 00005848AM25 |
| RA File Number                        | 04AX04000954 AM25          |
| Licence No and Date                   | 0411008953/24/01/2025      |
| Norms Committee Decision:             |                            |
| Case deferred for the comments of TE. |                            |

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| Case No.                              | 170 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | FINE LEAD TECHNOLOGY                        |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005851AM25                  |
| RA File Number                        | 04AX04000953 AM25                           |
| Licence No and Date                   | 0411008954/24/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 171 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | ARDEE INDUSTRIES PRIVATE LIMITED            |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005856AM25                  |
| RA File Number                        | 04AX04001011 AM25                           |
| Licence No and Date                   | 0411008961/24/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.    | 172 / NC/2/MEET/Feb/202425/19 |
| Case Status | Case Deferred                 |

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| Party Name                            | RAJ METAL INDUSTRIES                        |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005861AM25                  |
| RA File Number                        | 02AX04000666 AM25                           |
| Licence No and Date                   | 0211008017/24/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                | 173 / NC/2/MEET/Feb/202425/19               |
| Case Status             | Case Approved                               |
| Party Name              | BRASS COPPER & ALLOY (INDIA) LIMITED        |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00005866AM25                  |
| RA File Number          | 03AX04005451 AM25                           |
| Licence No and Date     | 0311040725/25/01/2025                       |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB) dated 19.02.2025, as under:

| SL No | ITEM OF EXPORT                                                           | QUANTITY   | ITEM OF IMPORT | WASTAGE TO BE ALLOWED                     |
|-------|--------------------------------------------------------------------------|------------|----------------|-------------------------------------------|
|       | TINNED COPPER TERMINAL ENDS. (NET CONTENT OF COPPER TUBES - 200000 KGS.) | 200000 KGS | COPPER TUBES   | 1.03 KG/KG CONTENT IN THE EXPORT PRODUCT. |

**NOTE:**

THE SIZE OF THE IMPORTED COPPER TUBES SHOULD BE MATCHED WITH THE SIZE OF THE COPPER TUBES IN THE EXPORT PRODUCT.

THE PURITY OF THE IMPORTED COPPER TUBES SHOULD BE MATCHED WITH THE PURITY OF COPPER IN THE EXPORT PRODUCT.

RA concerned may take suitable consequential action accordingly.

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| Case No.                              | 174 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | ASR MET TECH PRIVATE LIMITED                |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005898AM25                  |
| RA File Number                        | 08AX04001839 AM25                           |
| Licence No and Date                   | 0811013943/28/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                               | 175 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                             | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00005936AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                         | 04AX04001037 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                    | 0411008977/30/01/2025                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                              |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Weight of export product.</p> <p>II. Summary sheet to arrive at the weight of export product.</p> <p>III. Material balance sheet.</p> <p>IV. List of raw material, components consumable separately.</p> |                                             |

The case stands deferred.

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| Case No.                              | 176 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | KEI INDUSTRIES LIMITED                      |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005938AM25                  |
| RA File Number                        | 05AX04002438 AM25                           |
| Licence No and Date                   | 0511030627/30/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                              | 177 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | SRI TOOLS INDUSTRIES PRIVATE LIMITED        |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00005942AM25                  |
| RA File Number                        | 30AX04000631 AM25                           |
| Licence No and Date                   | 3011006442/30/01/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |

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| Case No.                | 178 / NC/2/MEET/Feb/202425/19               |
| Case Status             | Case Deferred                               |
| Party Name              | JINDAL SAW LIMITED                          |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00005956AM25                  |
| RA File Number          | 05AX04003793 AM25                           |

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| Licence No and Date                   | 0511030640/30/01/2025 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 179 / NC/2/MEET/Feb/202425/19               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | STOVE KRAFT LIMITED                         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00005958AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 07AX04001779 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0711013511/30/01/2025                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>I. Submit photographs of the export products.</li> <li>II. Process flow chart indicating wastage at each stage of operation.</li> <li>III. Mill test certificates of imported stainless steel</li> <li>IV. Initial diameter and thickness of the aluminium circles, process involved and wastage at each stage of operation.</li> <li>V. What are the reasons for bringing stainless steel coils instead of circles when bringing aluminium in circles not in coils?</li> </ol> <p>The case stands deferred.</p> |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 180 / NC/2/MEET/Feb/202425/19               |
| Case Status             | Case Deferred                               |
| Party Name              | VIJAY PETROCHEM PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00005967AM25                  |
| RA File Number          | 13AX04000352 AM25                           |

|                                       |                       |
|---------------------------------------|-----------------------|
| Licence No and Date                   | 1311003657/31/01/2025 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 181 / NC/2/MEET/Feb/202425/19               |
| Case Status             | Case Approved                               |
| Party Name              | CHLORIDE METALS LIMITED                     |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00005971AM25                  |
| RA File Number          | 02AX04000693 AM25                           |
| Licence No and Date     | 0211008057/31/01/2025                       |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB) dated 19.02.2025, as under:

| SL No | ITEM OF EXPORT | QUANTITY    | ITEM OF IMPORT                | WASTAGE TO BE ALLOWED                                      |
|-------|----------------|-------------|-------------------------------|------------------------------------------------------------|
| 1     | PURE LEAD      | 2068.00 MTS | BATTERY SCRAP ISRI CODE RAINS | Wastage @6% on the net content of lead in the export item. |

**NOTE:**

1. Pure lead should be in the form of Lead Ingots.
2. The Company has to produce a Certificate of Analysis (COA) from the Customs Authorized laboratory/Supplier on the net content of lead in the imported item and also Consent to Operate from MoEF & CC/CPCB/SPCB for processing of lead scrap for manufacturing of pure lead ingots, to the RA concerned.

RA concerned may take suitable consequential action accordingly.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 182 / NC/2/MEET/Feb/202425/19               |
| Case Status             | Case Approved                               |
| Party Name              | CHLORIDE METALS LIMITED                     |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00005972AM25                  |
| RA File Number          | 02AX04000692 AM25                           |
| Licence No and Date     | 0211008058/31/01/2025                       |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of Consultant (SKB) dated 19.02.2025, as under:

| SL No | ITEM OF EXPORT | QUANTITY   | ITEM OF IMPORT                | WASTAGE TO BE ALLOWED                                      |
|-------|----------------|------------|-------------------------------|------------------------------------------------------------|
| 1     | PURE LEAD      | 455.23 MTS | BATTERY SCRAP ISRI CODE RAINS | Wastage @6% on the net content of lead in the export item. |

**NOTE:**

1. Pure lead should be in the form of Lead Ingots.
2. The Company has to produce a Certificate of Analysis (COA) from the Customs Authorized laboratory/Supplier on the net content of lead in the imported item and also Consent to Operate from MoEF & CC/CPCB/SPCB for processing of lead scrap for manufacturing of pure lead ingots, to the RA concerned.

RA concerned may take suitable consequential action accordingly.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 183 / NC/2/MEET/Feb/202425/19               |
| Case Status             | Case Deferred                               |
| Party Name              | ANAND ENGINEERING PRODUCTS PRIVATE LIMITED  |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number          | HQRNORM APPLY 00005974AM25                  |

|                                       |                       |
|---------------------------------------|-----------------------|
| RA File Number                        | 04AX04001053 AM25     |
| Licence No and Date                   | 0411009013/31/01/2025 |
| Norms Committee Decision:             |                       |
| Case deferred for the comments of TE. |                       |

|                                       |                                             |
|---------------------------------------|---------------------------------------------|
| Case No.                              | 184 / NC/2/MEET/Feb/202425/19               |
| Case Status                           | Case Deferred                               |
| Party Name                            | TUBOTECH STAINLESS INC                      |
| Meeting Number and Date               | NC/ 2/ MEET/ Feb/ 202425/ 19 and 19/02/2025 |
| HQ File Number                        | HQRNORM APPLY 00006002AM25                  |
| RA File Number                        | 08AX04001841 AM25                           |
| Licence No and Date                   | 0811014012/04/02/2025                       |
| Norms Committee Decision:             |                                             |
| Case deferred for the comments of TE. |                                             |